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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 95/17 in CP 07/16	-	Hearing	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAVARSHINI PROMOTED MAIR	COUNSEL FOR RESPONDENTS No 1 to 6 and 8	
2.	Madhu. M. Rao 9980233635	Counsel for Petitioner P1, P2, P3	

Counsel for petitioner is present. Counsel for respondent is also present.

During the course of hearing IA 95/17, it is brought to the notice of the Tribunal that the main petition itself is ripe for hearing as the pleadings are completed and both counsels have agreed for advancing arguments on the main petition. So, IA 95/17 is listed along with the main petition for hearing on 19.09.2017. Both the counsels are directed to advance arguments on the main petition.

List it on 19.09.2017.


MEMBER (J)


MEMBER (T)